

**NEW DELHI BENCH**

**(IB)-868(ND)2018**

**CORAM:**

**PRESENT: MR. L. N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
10.02.2020**

**NAME OF THE COMPANY: M/s. Propertree Real Estate Solution Pvt. LTd.  
V/s. M/s. Unibera Developers Pvt. Ltd.**

**SECTION: 9 of IBC, 2016**

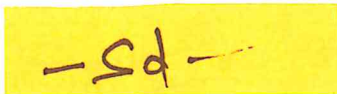
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present for the Petitioner:** Counsel for the Petitioner

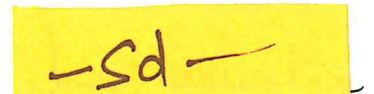
**Present for the Respondent:** None

**ORDER**

Ld. Counsel is directed to clarify as to whether the transactions are within the period of limitation. Adjourned to 18<sup>th</sup> February 2020.



**(L. N. Gupta)  
Member (T)**



**(Ina Malhotra)  
Member (J)**